

Uday S. Jagtap

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
CIVIL APPELLATE JURISDICTION**

**INTERIM APPLICATION (ST.) NO. 271 OF 2021
IN
APPEAL FROM ORDER (ST.) NO. 270 OF 2021**

Sonu Sood & Anr. .. Applicants

Vs.

Municipal Corporation of Greater
Mumbai & Anr. .. Respondents

.....

Mr. Amogh Singh i/b D.P. Singh for the applicants
Mr. A.Y. Sakhare, Senior Counsel a/w Mr. Joel Carlos, Mrs. Madhuri
More for respondent - MCGM

CORAM : PRITHVIRAJ K. CHAVAN, J.

DATED : 13th JANUARY, 2021
(Through Video Conferencing)

P.C.

1. Heard the learned Counsel for the respective parties.
2. Reserved for orders.
3. This order shall be digitally signed by the Private Secretary of this Court. All concerned shall act on production by fax or e-mail of a digitally signed copy of this order.

(PRITHVIRAJ K. CHAVAN, J.)